

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

109. I.A. 2117/2020

IN

C.P.(IB)-2092(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: Gokul Fulchem Pvt.Ltd.

V/s.

Calchem Industries India Ltd

Appearance:

For the Resolution Professional: Adv. Aniruth Purushothman

For the Suspended Director: Adv. Devanshu P Desai for Suspended directors

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 2117/2020

1. The above application has been filed by the Resolution Professional for approval of the Resolution Plan.
2. Ld. Counsel for the Suspended Director submits that an Application opposing the Resolution Plan has been filed and number has been generated as I.A. 1617/2024 on 05.04.2024. He requested to adjourn this matter on 16.05.2024 when the objection application is listed.
3. At his request, list on **16.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)